

DIRECTORATE GENERAL OF FOREIGN TRADE  
DES-VI (FOOD & MISC)

**Minutes of the meeting NC-VI held on 14.2.2008.**

The Meeting No.42/AM08 for the licensing year 2007-08 to consider the cases under Duty Exemption Schemes ( Chapter-4) of Foreign Trade Policy 2004-09 pertaining to Misc. & Food Products was held on 14.2.2008 under the Chairmanship of Shri Anil Aggarwal Jt. DGFT In his chamber of DGFT office.

The minutes of NC meeting dt. 31.1.2008 & 7 .2. 2008 were ratified in the meeting.

List of members present in the meeting is at Annexure

|                                                |                                              |                                            |                            |
|------------------------------------------------|----------------------------------------------|--------------------------------------------|----------------------------|
| <b>Case No. 841<br/>NC-VI<br/>Dt.14.2.2008</b> | <b>Party Name:</b> M/s.<br>Nesle India Ltd., | Meeting No/Date<br>42/08<br>Date 14.2.2008 | <b>Status<br/>Deferred</b> |
| HQ File No.                                    | RLA File                                     | Lic No./Date<br>0510198903 DT. 5.2.2007    | Defer date                 |

Application : Request for ratification of advance authorization under para 4.7 of HBP(Vol.1) 2002-2007

| S.No | EXPORT ITEM                                 | QTY.       | UOM   | FOB(Rs)        | FOB(US\$)<br>Currency |
|------|---------------------------------------------|------------|-------|----------------|-----------------------|
| 1..  | 67/0- Infant Formlae Lactogen-1(24X200gms)  | 465413.000 | KG    | 10907964.00    | 2423992.00            |
| 2.   | 67/0- Infant Formlae Lactogen-1(24X400gms)  | 722333.000 | KG    | 1289988.00     | 2866640.00            |
| 3.   | 67/0 -Infant Formlae Lactogen-1(12X1000gms) | 127824.000 | KG    | 21753900.00    | 483420.00             |
| 4.   | 67/0- Infant Formlae Lactogen-1(24X400gms)  | 686198.000 | KG    | 114186285.00   | 2537473.00            |
| 5.   | 67/0 -Infant Formlae Lactogen-1(24X1000gms) | 199668.000 | KG    | 31969125.00    | 710425.00             |
| 6.   | 67/0- Infant Formlae Lactogen-1(24X400gms)  | 234768.000 | KG    | 38843505.00    | 863189.00             |
|      |                                             |            | Total | 444,831,255.00 | 9,885,139.00          |

| S.No | IMPORT ITEM          | QTY.       | UOM | CIF (Rs)     | CIF (US\$)<br>Currency |
|------|----------------------|------------|-----|--------------|------------------------|
| 1.   | Lactose Monohydrate  | 231017.000 | KG  | 10584765.00  | 238288.00              |
| 2.   | Lecithin Soya        | 11607.000  | KG  | 745190.00    | 16776.00               |
| 3.   | Micronutrient TE-261 | 3661.000   | KG  | 1284725.00   | 28922.00               |
| 4.   | DWP-81               | 177489.000 | KG  | 14845274.00  | 334200.00              |
| 5.   | Taurine              | 608.000    | KG  | 368701.00    | 8300.00                |
| 6.   | Skim Milk Powder     | 853062.000 | KG  | 128836247.00 | 2900411.00             |

|     |                                                            |             |        |                |              |
|-----|------------------------------------------------------------|-------------|--------|----------------|--------------|
| 7.  | Peel Of Ends- 99mm(200 Gm pack)                            | 2089184.000 | Number | 5541533.00     | 124753.00    |
| 8.  | Peel Of Ends-99mm(400 Gm pack)                             | 4149330.500 | Number | 11006043.00    | 247772.00    |
| 9.  | Peel Of Ends-127mm(1000 Gm pack)                           | 330767.000  | Number | 1667265.00     | 37534.00     |
| 10. | Closure Polypropylene Lactogen 127 mm(Temper Evident Caps) | 330767.000  | Number | 893320.00      | 20110.00     |
| 11. | Micronutrient TE 234A                                      | 2558.000    | KG     | 911469.00      | 20519.00     |
| 12. | Sugar                                                      | 83484.000   | KG     | 2299183.00     | 51760.00     |
| 13. | Micronutrient TE 263                                       | 678.000     | KG     | 262328.00      | 5906.00      |
|     |                                                            |             | TOTAL  | 179,246,043.00 | 4,035,253.00 |

Position:

Decision: Defer

The Committee considered the case as per agenda. The NC meeting noted that comments from MFPI were awaited. It was decided by Committee to issue reminder to MFPI to expedite their comments. The case will be considered on receipt of comments from MFPI.

|                                                |                                                  |                                            |                            |
|------------------------------------------------|--------------------------------------------------|--------------------------------------------|----------------------------|
| <b>Case No. 842<br/>NC-VI<br/>Dt.14.2.2008</b> | <b>Party Name:</b> M/s.<br>Uni Klinger Ltd, Pune | Meeting No/Date<br>42/08<br>Date 14.2.2008 | <b>Status<br/>Deferred</b> |
| HQ File No.<br>01/85/50/432/AM08/DES-VI        | RLA File<br>31/24/40/208/AM08                    | Lic No./Date<br>31100315555<br>13.11.2007  | Defer date                 |

Application : Request for ratification of advance authorization under para 4.7 of HBP(Vol.1) 2002-2007

| S.No | EXPORT ITEM                                       | QTY.     | UOM    | FOB(Rs)      | FOB(US\$)<br>Currency |
|------|---------------------------------------------------|----------|--------|--------------|-----------------------|
| .1.  | KLINGER JOINTING SHEETS<br>(ASBESTOS) 38556.00KG) | 4691.000 | Number | 3401153.35   | 83772.25              |
|      |                                                   |          | Total  | 3,401,153.35 | 83,772.25             |

| S.No | IMPORT ITEM                                                       | QTY.      | UOM   | CIF (Rs)     | CIF (US\$)<br>Currency |
|------|-------------------------------------------------------------------|-----------|-------|--------------|------------------------|
| 1.   | RAW ASBESTOS WHITE CHRYSOTILE<br>ASBESTOS GRADE:- 4 T 550         | 6287.080  | KG    | 286271.00    | 6931.50                |
| 2.   | RAW ASBESTOS WHITE CHRYSOTILE<br>ASBESTOS GRADE:- 5 D 550/5 R 550 | 2796.280  | KG    | 41709.00     | 1009.90                |
| 3.   | RAW ASBESTOS WHITE CHRYSOTILE<br>ASBESTOS GRADE:- 7 T 550/7 R550  | 22962.000 | KG    | 995749.00    | 24110.15               |
|      |                                                                   |           | Total | 1,323,729.00 | 32,051.55              |

Position:

Decision: Defer

The Committee considered the case as per agenda. It was noted that the applicant firm has made two applications with regard to the same export product, namely, Klinger Jointing Sheets ( Asbestos). But there is a mismatch between the quantity applied in the two applications. After disussing the case, Committee decided to seek the following details from the applicant:

- ( i ) Details of indigenous inputs alongwith Qty.
- (ii ) Net content of asbestos in exports.

|                                                |                                                  |                                            |                            |
|------------------------------------------------|--------------------------------------------------|--------------------------------------------|----------------------------|
| <b>Case No. 843<br/>NC-VI<br/>Dt.14.2.2008</b> | <b>Party Name:</b> M/s.<br>Uni Klinger Ltd, Pune | Meeting No/Date<br>42/08<br>Date 14.2.2008 | <b>Status<br/>Deferred</b> |
| HQ File No.<br>01/85/50/433/AM08/DES-<br>VI    | RLA File<br>31/24/40/106/AM08                    | Lic No./Date<br>3110031556<br>13.11.2007   | Defer date<br>Nil          |

Application : Request for ratification of advance authorization under para 4.7 of HBP(Vol.1) 2002-2007

| S.No | EXPORT ITEM                                     | QTY.    | UOM    | FOB(Rs)    | FOB(US\$)<br>Currency |
|------|-------------------------------------------------|---------|--------|------------|-----------------------|
| .1.  | 61/0- KLINGER<br>JOINTING SHEETS (<br>ASBESTOS) | 700.000 | Number | 2303931.00 | 57028.00              |
|      |                                                 |         | Total  | 2303931.00 | 57028.00              |

| S.No | IMPORT ITEM                                                      | QTY.      | UOM   | CIF (Rs)   | CIF (US\$)<br>Currency |
|------|------------------------------------------------------------------|-----------|-------|------------|------------------------|
| 1.   | RAW ASBESTOS WHITE<br>CHRYSLITE ASBESTOS GRADE<br>4 T 550        | 3925.440  | KG    |            |                        |
| 2.   | RAW ASBESTOS WHITE<br>CHRYSTILE ASBESTOS GRADE<br>5 D 50/5 R 550 | 4564.970  | KG    | 64220.00   | 1570.17                |
| 3.   | RAW ASBESTOS WHITE<br>CHRYSTILE ASBESTOS GRADE<br>7 T 550/7R 550 | 11269.400 | KG    | 460920.00  | 11269.44               |
|      |                                                                  |           | Total | 693,718.00 | 16,961.32              |

Position:  
Decision: Defer.

The Committee considered the case as per agenda. It was noted that the applicant firm has made two applications with regard to the same export product, namely, Klinger Jointing sheets (Asbestos). But there is a mismatch between the quantity applied in the two applications. After discussion, Committee decided to seek the following details from the Applicant:

- ( i ) Details of indigenous inputs along with Qty
- ( ii ) Net content of asbestos in exports.

|                                               |                                                               |                                            |                            |
|-----------------------------------------------|---------------------------------------------------------------|--------------------------------------------|----------------------------|
| <b>Case No.844<br/>NC-VI<br/>Dt.14.2.2008</b> | <b>Party Name:</b> M/s.<br>Organic India Pvt. Ltd,<br>Lucknow | Meeting No/Date<br>42/08<br>Date 14.2.2008 | <b>Status<br/>Deferred</b> |
| HQ File No.<br>01/85/50/146/AM08/DES-<br>VI   | RLA File<br>06/24/40/9/AM08                                   | Lic No./Date<br>0610012144<br>23.7.2007    | Defer date                 |

Application : Request for ratification of advance authorization under para 4.7 of HBP(Vol.1) 2002-2007

| S.No | EXPORT ITEM                                                                                                                                                                                                         | QTY.      | UOM   | FOB(Rs)       | FOB(US\$)<br>Currency |
|------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------|-------|---------------|-----------------------|
| 1..  | 67/0- mFlavored Psyllium Powder<br>(Peach/Orange Flavor)<br>Blend of Psyllium powder, fruit powders,<br>natural flavorings Herb and Herb<br>Extracts, (Product Blend is certified<br>organic as per USDA standard)  | 81792.000 | KG    | 49030615.89   | 1209139.73            |
| 2.   | 67/0- Flavoured Psyllium Powder<br>(Chocolate Flavour) Blend of Psyllium<br>powder, fruit powders natural flavorings<br>Herb and Herb Extractions , (Oridyct<br>Vkebd us certufued irgabuc as oer USDA<br>stabdard) | 42600.000 | KG    | 25536779.11   | 629760.27             |
|      |                                                                                                                                                                                                                     |           | Total | 74,567,395.00 | 1,838,900.00          |

| S.No | IMPORT ITEM               | QTY.     | UOM | CIF (Rs)  | CIF (US\$)<br>Currency |
|------|---------------------------|----------|-----|-----------|------------------------|
| 1.   | Inulin<br>Esxtract Powder | 4697.250 | KG  | 750078.01 | 18272.30               |
| 2.   | Licorice root Cut root    | 3371.500 | KG  | 628336.34 | 15306.61               |
| 3.   | Prune Powder<br>Powder    | 867.750  | KG  | 500120-77 | 12183.21               |
| 4.   | Orange Powder             | 194.250  | KG  | 74875.50  | 1824.00                |
| 5.   | Peach Powder              | 194.250  | KG  | 145365.33 | 3541.17                |
| 6.   | Carob Powder              | 2454.500 | KG  | 124938.96 | 3043.58                |
| 7.   | Chicory Root Powder       | 1118.250 | KG  | 274965.93 | 6698.31                |
| 8.   | Marshmallow root Powder   | 760.500  | KG  | 313433.99 | 7635.42                |

|      |                             |         |    |            |          |
|------|-----------------------------|---------|----|------------|----------|
| 9.   | Orange Flavor Powder        | 322.000 | KG | 1062999.60 | 25895.24 |
| 10.  | Peach Flvor                 | 322.000 | KG | 642003.11  | 15639.54 |
| 11.  | Chocolate FGlavor Powder    | 391.500 | KG | 618093.54  | 15057.09 |
| 12.. | Vanilla Powder              | 223.750 | KG | 465308.93  | 11335.17 |
| 13.  | Aloe Extract Extract Powder | 470.500 | KG | 2741818.99 | 66792.18 |
| 14.  | Steviosided Extract Powder  | 136.750 | KG | 262491.35  | 6394.43  |

Position:

Decision: Defer.

The Committee considered the case as per agenda. It was noted that Committee in the meeting held on 3.1.2008 had sought additional information/details from the applicant. The requisite information has not been received from the applicant . It was also noted that comments from MFPI and AYUSH were awaited. Committee decided to remind the applicant as well as MFPI and AYUSH to furnish necessary information/comments expeditiously.

|                                                            |                                                                              |                                            |                                   |
|------------------------------------------------------------|------------------------------------------------------------------------------|--------------------------------------------|-----------------------------------|
| <b>Case No. 845</b><br><b>NC-VI</b><br><b>Dt.14.2.2008</b> | <b>Party Name:</b> M/s.<br>Symega Savoury<br>Technology Pvt Ltd.<br>Emakulam | Meeting No/Date<br>42/08<br>Date 14.2.2008 | <b>Status</b><br><b>Deferred.</b> |
| HQ File No.<br>01/85/50/126/AM08/DES-VI                    | RLA File<br>10/24/40/144/AM08                                                | Lic No./Date<br>1010028017<br>28.11.2007   | Defer date<br>n/L                 |

Application : Request for ratification of advance authorization under para 4.7 of HBP(Vol.1) 2002-2007

| S.No | EXPORT ITEM              | QTY.      | UOM   | FOB(Rs)    | FOB(US\$)<br>Currency |
|------|--------------------------|-----------|-------|------------|-----------------------|
| .1.  | 67/0- PIPERINE<br>POWDER | 49500.000 | KG    | 5671625.00 | 144500.00             |
|      |                          |           | Total | 5671625.00 | 144500.00             |

| S.No | IMPORT ITEM                                            | QTY.   | UOM   | CIF (Rs)   | CIF (US\$)<br>Currency |
|------|--------------------------------------------------------|--------|-------|------------|------------------------|
| 1.   | MALTODEXTRINE<br>Thickening agent in food<br>products. | 45.000 | MT    | 986288.00  | 24750.00               |
|      |                                                        |        | Total | 986,288.00 | 24,750.00              |

Position:

Decision: Defer.

The Committee considered the case as per agenda. It was noted that the applicant firm has provided additional information vide letter dated 28.1.2008 for fixation of input-out put norms. Committee decided to request DC(SSi) to give comments in the matter. Application alongwith firms letter dated 28.1.2008 to be sent to DC(SS) immediately for their comments.

|                                                            |                                                              |                                                      |                                   |
|------------------------------------------------------------|--------------------------------------------------------------|------------------------------------------------------|-----------------------------------|
| <b>Case No. 846</b><br><b>NC-VI</b><br><b>Dt.14.2.2008</b> | <b>Party Name:</b> M/s.<br>Frigorifico Allana Ltd,<br>Mumbai | Meeting No/Date<br>42/08<br>Date 14.2.2008           | <b>Status</b><br><b>Approved.</b> |
| HQ File No.<br>01/85/50/140/AM08/DES-VI                    | RLA File<br>03/94/40/1393/AM07                               | Lic No./Date<br><b>0310425785</b><br><b>5.4.2007</b> | Defer date<br>Nil                 |

Application : Request for ratification of advance authorization under para 4.7 of HBP(Vol.1) 2002-2007

| S.No | EXPORT ITEM                                                  | QTY.    | UOM   | FOB(Rs)       | FOB(US\$)<br>Currency |
|------|--------------------------------------------------------------|---------|-------|---------------|-----------------------|
| 1.   | 67/0- Alphonso mango pulp packed in 20 Ltr Aluaspectic bags. | 709.000 | MT    | 37605360.00   | 850800.00             |
| 2.   | 67/0- Alphonso manago pulp packed in 10LA alu aseotuc bags.  | 110.000 | MT    | 6077500.00    | 137500.00             |
| 3.   | 67/0- Alphonso mango pulp 5L aseptic bage                    | 28,000  | MT    | 160888.00     | 36400.00              |
|      |                                                              |         | Total | 45,291,740.00 | 1,024,700.00          |

| S.No | IMPORT ITEM                           | QTY.      | UOM    | CIF (Rs)   | CIF (US\$)<br>Currency |
|------|---------------------------------------|-----------|--------|------------|------------------------|
| 1.   | 20 Litre Aseptic bags                 | 20000.000 | Number | 1155700.00 | 26000.00               |
| 2.   | 20lt alu aseptic bags code 8599NYA7N  | 15800.000 | Number | 1108212.00 | 24931.65               |
| 3.   | 10kt alu aseptic bags doce 86123NYA7N | 11200.000 | Number | 654640.00  | 14727.56               |
| 4.   | 5lt alu test bags code 8455NYA7N      | 5600.000  | Number | 294588.00  | 6627.40                |
|      |                                       |           | Total  | 3,213,140  | 72,286.61              |

Position:

Decision: **Approved**

The Committee considered the case as per agenda. It was observed that import items are packing material & decided to allow packing material as per packing policy. Packing material to be accounted for in exports.. RLA may take consequential action as per policy/procedure.

|                                                            |                                                                        |                                            |                                  |
|------------------------------------------------------------|------------------------------------------------------------------------|--------------------------------------------|----------------------------------|
| <b>Case No. 847</b><br><b>NC-VI</b><br><b>Dt.14.2.2008</b> | <b>Party Name:</b> M/s.<br>Chamong Tee exports<br>P. Ltd,<br>Calcutta. | Meeting No/Date<br>42/08<br>Date 14.2.2008 | <b>Status</b><br><b>Deferred</b> |
| HQ File<br>No.01/85/50/142/AM08/DES-VI                     | RLA File<br>02/24/40/65/AM08                                           | Lic No./Date<br>0210101273<br>1.6.2007     | Defer date<br>Nil                |

Application : Request for ratification of advance authorization under para 4.7 of HBP(Vol.1) 2002-2007

| S.No | EXPORT ITEM                                                                                                     | QTY.    | UOM | FOB(Rs)    | FOB(US\$)<br>Currency |
|------|-----------------------------------------------------------------------------------------------------------------|---------|-----|------------|-----------------------|
| .1.  | 67/-0 Tea Bags( With Tea) containing<br>OG9371 –Organic Chunmee Leaf Tea<br>:- Total Nos. 60000                 | 120.000 | KG  | 167872.50  | 4050.00               |
| 2.   | 67/0- Tea Bags ( With Tea ) contining<br>OS8912-Organic Sencha Leaf Tea<br>:- Total Nos. 60000                  | 120.000 | KG  | 167872.50  | 4050.00               |
| 3.   | 67/0- Tea Bags ( With Tea ) contining<br>OS8912-Organic Rooibos Long Cut Tea Leaf<br>Tea<br>:- Total Nos. 60000 | 120.000 | KG  | 155437.50  | 3750.00               |
|      |                                                                                                                 |         |     | 516,052.50 | 12,450.00             |

| S.No | IMPORT ITEM                                                                                                                                              | QTY.    | UOM       | CIF (Rs)   | CIF (US\$)<br>Currency |
|------|----------------------------------------------------------------------------------------------------------------------------------------------------------|---------|-----------|------------|------------------------|
| 1.   | OG9371-Organic Chunmee Leaf Tea                                                                                                                          | 126.000 | KG        | 33088.50   | 788.76                 |
| 2.   | OS8912 Organic Sencha Leaf Tea                                                                                                                           | 126.000 | KG        | 36894.20   | 879.48                 |
| 3.   | Organic Rooibos Long Cut Tea                                                                                                                             | 126.000 | KG        | 41568.25   | 990.90                 |
| 4.   | Nylon Filter for Tea Packing:<br>Nylon Filter with paper tag 140 mm (W )x 58<br>pitch with printing of TEA on paper tag-<br>6000tags per roll x30 Rolls. | 30.000  | Coil Roll | 124612.50  | 2970.50                |
|      |                                                                                                                                                          |         | Total     | 236,163.45 | 5,629.64               |

Position:  
Decision: Defer.

The Committee considered the case as per agenda. It was decided by the NC meeting that RLA may be requested throught E mail to send hard copy of the application . The case will considered further on receipt of hard copy of the application from RLA

|                                                |                                                                       |                                            |                            |
|------------------------------------------------|-----------------------------------------------------------------------|--------------------------------------------|----------------------------|
| <b>Case No. 848<br/>NC-VI<br/>Dt.14.2.2008</b> | <b>Party Name:</b> M/s.<br>Frigerio Conserva<br>Allana Ltd.<br>Mumbai | Meeting No/Date<br>42/08<br>Date 14.2.2008 | <b>Status<br/>Approved</b> |
| HQ File No.                                    | RLA File                                                              | Lic No./Date<br>0310428738<br>8.5.2007     | Defer date                 |

Application : Request for ratification of advance authorization under para 4.7 of HBP(Vol.1) 2002-2007

| S.No | EXPORT ITEM                         | QTY.    | UOM | FOB(Rs)     | FOB(US\$)<br>Currency |
|------|-------------------------------------|---------|-----|-------------|-----------------------|
| .1.  | 67/0- Alphonso Mango Pulp packed in | 301.000 | MT  | 13304200.00 | 301000.00             |

|    |                                                                      |         |    |               |            |
|----|----------------------------------------------------------------------|---------|----|---------------|------------|
|    | aspectic bags                                                        |         |    |               |            |
| 2. | 67/0- Totapuri Mango Pulp packed in aspectic bags                    | 276.000 | MT | 7298304.00    | 165120.00  |
| 3. | 67/0- Totapuri Mango Pulp /puree concentrate packed in aspectic bags | 292.000 | MT | 12906400.00   | 292000.00  |
|    |                                                                      |         |    | 33,508,904.00 | 758,120.00 |

| S.No | IMPORT ITEM           | QTY.     | UOM    | CIF (Rs)  | CIF (US\$)<br>Currency |
|------|-----------------------|----------|--------|-----------|------------------------|
| 1.   | 220 Litre Aseptic Bag | 4000.000 | Number | 711200.00 | 16000.00               |
|      |                       |          | Total  | 711200.00 | 16000.00               |

Position:

Decision: Approve

The Committee considered the case as per agenda. It was observed that import item is packing material & decided to allow packing material as per packaging policy. Packing material to be accounted for in exports.

RLA may take consequential action as per policy/procedure.

|                                                |                                                            |                                                |                            |
|------------------------------------------------|------------------------------------------------------------|------------------------------------------------|----------------------------|
| <b>Case No. 849<br/>NC-VI<br/>Dt.14.2.2008</b> | <b>Party Name:</b> M/s.<br>R.K.International<br>Jalandhar. | Meeting No/Date<br>42/08<br>Date 14.2.2008     | <b>Status<br/>Approved</b> |
| HQ File No.<br>01/85/50/143/AM08/DES-<br>VI    | RLA File<br>30/24/40/11/AM08                               | Lic No./Date<br><b>3010052071<br/>8.6.2007</b> | Defer date<br>Nil          |

Application : Request for ratification of advance authorization under para 4.7 of HBP(Vol.1) 2002-2007

| S.No | EXPORT ITEM                                                                                                                           | QTY.     | UOM    | FOB(Rs)    | FOB(US\$)<br>Currency |
|------|---------------------------------------------------------------------------------------------------------------------------------------|----------|--------|------------|-----------------------|
| .1   | 65/0- Hockey Sticks having cont. of Glass Fibre 798kg and Resin 798kg (with P.U. Grip 190 cms in each stick)                          | 2850.000 | Number | 1402200.00 | 34200.00              |
| 2.   | 65/0- Hockey Stick having cont. of Carbon Fibre 674.80kg Glass Fibre 1621.20kg and Resin 2296kg (with P.U.Grip 190 cms in each stick) | 8200.000 | Number | 537900.00  | 131200.00             |
| 3.   | 65/0- Inr. Hockey sticks having cont. of Carbon Fibre 10.5kg Glass Fibre 20.16kg and Resin 173.25kg                                   | 1000.000 | Number | 246000.00  | 6000.00               |

|    |                                                                                                                                    |          |        |           |         |
|----|------------------------------------------------------------------------------------------------------------------------------------|----------|--------|-----------|---------|
|    | (with P.U. Grip 148 cms in each stick)                                                                                             |          |        |           |         |
| 4. | 65/0- Inr.Hockey Sticks having cont. of Carbon Fibre 12.6kg Glass Fibre 240 35kg and Resin 207kg (with P.U.Grip 160 in each stick) | 1000.000 | Number | 246000.00 | 6000.00 |

| S.No | IMPORT ITEM                                                                                                                                                      | QTY.      | UOM   | CIF (Rs)     | CIF (US\$)<br>Currency |
|------|------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------|-------|--------------|------------------------|
| 1.   | Carbon Fibre 12kg36                                                                                                                                              | 804.603   | KG    | 148949.00    | 34639.00               |
| 2.   | Glass Fibre 1062/1074 TEX                                                                                                                                        | 3404.250  | KG    | 399625.00    | 9294.00                |
| 3.   | Resin Hardner TTP 33 S in 3 components A/B/C                                                                                                                     | 4863.950  | KG    | 1273723.00   | 29621.00               |
| 4.   | Release Paper width 95 cms                                                                                                                                       | 50895.000 | KG    | 459582.00    | 10688.00               |
| 5.   | Nessels                                                                                                                                                          | 13050.000 | KG    | 47137.00     | 1096.00                |
| 6.   | Nylon Tube 25 mm width                                                                                                                                           | 33230.000 | KG    | 120027.00    | 2791.00                |
| 7.   | P.U. Grip width 25mm (any colour)in Rolls or in cut size of following lengths, 190cms 11050 pcs(20995meter), 160cms 1000pcs (1600 meter) 140cms 1000 pcs (14400) | 24075.000 | Meter | 1294031.00   | 30094.00               |
| 8.   | Aramide Tape wi 25 mm BG/LUT to be executed with Custom Authority as per relevant custom notification/circular as per Para 2.20 of HBP 2004009(Vol.I)            | 17220.000 | Meter | 325802.00    | 7577.00                |
|      |                                                                                                                                                                  |           | Total | 5,409,417.00 | 125,800.00             |

Position:

Decision: Approved

The Committee considered the case as per agenda. It was noted that this case has already been ratified as per decision of Committee in the meeting held on 6.9.2007

|                                               |                                                        |                                            |                            |
|-----------------------------------------------|--------------------------------------------------------|--------------------------------------------|----------------------------|
| <b>Case No.850<br/>NC-VI<br/>Dt.14.2.2008</b> | <b>Party Name:</b> M/s.<br>MTR FOODS LTD,<br>BANGALORE | Meeting No/Date<br>42/08<br>Date 14.2.2008 | <b>Status<br/>Approved</b> |
| HQ File No.<br>01/85/50/149/AM08/DES-<br>VI   | RLA File<br>07/24/40/483/AM08                          | Lic No./Date<br>0710053685<br>5.10.2007    | Defer date<br>Nil          |

Application : Request for ratification of advance authorization under para 4.7 of HBP(Vol.1) 2002-2007

| S.No | EXPORT ITEM | QTY. | UOM | FOB(Rs) | FOB(US\$)<br>Currency |
|------|-------------|------|-----|---------|-----------------------|
|------|-------------|------|-----|---------|-----------------------|

|    |                                                                                                                                                                                                                                                                                     |             |        |                |              |
|----|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------|--------|----------------|--------------|
| 1. | 67/0- Ready to Eat Food Stuffs (Packed in Retort Aluminium Foiled Pouches)<br>Size: 140mmx180mm (capacity :250 grams)<br>Firms shall account for 405900- nos of relevant input as packing material in the resultant product.                                                        | 405900.000  | Number | 6088500.00     | 147421.30    |
| 2. | 67/0- Ready to Eat Food Sstuffs (Packed in Retort Aluminium Foiled Pouches)<br>Size: 150 mmx 194 mm (Capacity:300 grams)<br>Firm shall account for 9900000-nos of relevant input as packing materials in the resultant product.                                                     | 990000.00   | Number | 198000000.00   | 479418.89    |
| 3. | 67/0- Ready to Eat Food Stuffs ( Packed in Retort Aluminium Foiled Pouches<br>Sstandard Stanup Retort Pouches Six: 140mm (w) x 180 mm (K)/x 40 mm (G) ( Capacity 300 Grams)<br>Firm Shall account for 4950000 nos of relevant input as packing materials for the resultant product. | 4950000.000 | Number | 99000000.00    | 2397094.43   |
|    |                                                                                                                                                                                                                                                                                     |             | Total  | 303,088,500.00 | 3,023,934.62 |

| S.No | IMPORT ITEM                                                                                                                       | QTY.        | UOM   | CIF (Rs)      | CIF (US\$)<br>Currency |
|------|-----------------------------------------------------------------------------------------------------------------------------------|-------------|-------|---------------|------------------------|
| 1.   | RETORT ALUMINIUM FOILED POUCHES-<br>Size:- 140mmx180 (capacity 250 grams )<br>ORUBTED/UNPRINTED                                   | 410000.000  |       | 743952.00     | 18013.35               |
| 2.   | RETORT ALUMINIUM FOILED POUCHES-Size150 mm x m194 mm<br>( capacity 300gms)                                                        | 1000000.000 |       | 2023080.50    | 48985.00               |
| 3.   | RETORT ALUMINIUM FOILED POUCHES STANDARD STANDUP<br>RETORT PROUCHES SIXE: 40 MM (W ) X 180 mm(L) x 40 mm (G)/ (Capacity:- 300gms) | 5000000.000 |       | 12357476.25   | 299212.50              |
|      |                                                                                                                                   |             | Total | 15,124,508.75 | 366,210.85             |

Position:

Decision: Approve.

The Committee considered the case as per agenda. It was observed that import items are packing material & decided to allow packing material as per packaging policy.

RLA may take consequential action as per policy/procedure.

|                                               |                                                      |                                        |                 |
|-----------------------------------------------|------------------------------------------------------|----------------------------------------|-----------------|
| Case No. 851<br>NC-VI<br>Dt. <b>14.2.2008</b> | Party Name: M/s. Organic<br>India Pvt. Ltd., Lucknow | Meeting No/Date<br>42/08 Dt. 14.2.2008 | Status Deferred |
| HQ F.No.<br>01/85/50/153/AM.08/DES.VI         | RLA F.No.<br>06/24/40/31/AM.08                       | Lic No. 0610012723<br>dt.8.1.2008      | Defer Date Nil  |

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol.I) 2002-2007

| S.No. | Export Item Name                                                                                                                                 | Qty      | UOM   | FOB (Rs.) | FOB (Currency)       |
|-------|--------------------------------------------------------------------------------------------------------------------------------------------------|----------|-------|-----------|----------------------|
| 1     | 67/0-ULSI TEA (PEPPERMINST) FLAVOURED TULSI TEA WITH HERBS, EXTRACT AND FLAVORING. 18 TEA BAGS IN A BOX. EACH TEA BAG CONTAINS 1.7 GM MIXTURE.   | 60000.00 | Boxes | 2597100   | 66000.00<br>US\$     |
| 2     | 67/0-ULSI TEA (SWEET ROSE) FLAVOURED TULSI TEA WITH HERBS, EXTRACT AND FLAVORING. 18 TEA BAGS IN A BOX. EACH TEA BAG HAVING 1.7 GM MIXTURE.      | 60000.00 | Boxes | 2597100   | 66000.00<br>US\$     |
| 3     | 67/0-ULSI TEA (JASMINE) FLAVOURED TULSI TEA WITH HERBS, EXTRACT AND FLAVORING. 18 TEA BAGS IN A BOX. EACH TEA BAG HAVING 1.7 GM MIXTURE.         | 60000.00 | Boxes | 2597100   | 66000.00<br>US\$     |
| 4     | 67/0-ULSI TEA (CHAMOMILE HONEY) FLAVOURED TULSI TEA WITH HERBS, EXTRACT AND FLAVORING. 18 TEA BAGS IN A BOX. EACH TEA BAG HAVING 1.7 GM MIXTURE. | 25000.00 | Boxes | 1082125   | 27500.00<br>US\$     |
| 5     | 67/0-ULSI TEA NO CAF CHAI MASALA FLAVOURED TULSI TEA WITH HERBS, EXTRACT AND FLAVORING. 18 TEA BAGS IN A BOX. EACH TEA BAG HAVING 1.9GM MIXTURE. | 60000.00 | Boxes | 2597100   | 66000.00<br>US\$     |
| 6     | 67/0-ULSI TEA (LICORICE SPICE) FLAVOURED TULSI TEA WITH HERBS, EXTRACT AND FLAVORING. 18 TEA BAGS IN A BOX. EACH TEA BAG HAVING 1.9 GM MIXTURE.  | 25000.00 | Boxes | 1082125   | 27500.00<br>US\$     |
| 7     | 67/0-ULSI TEA (VANILLA CRÈME) FLAVOURED TULSI TEA WITH HERBS, EXTRACT AND FLAVORING. 18 TEA BAGS IN A BOX. EACH TEA BAG HAVING 1.9 GM MIXTURE.   | 25000.00 | Boxes | 1082125   | 27500.<br>00<br>US\$ |
| 8     | 67/0-ULSI TEA (RED MANGO) FLAVOURED TULSI TEA WITH HERBS, EXTRACT AND FLAVORING. 18 TEA BAGS IN A BOX. EACH TEA BAG HAVING 1.9 GM MIXTURE.       | 60000.00 | Boxes | 2597100   | 66000.00<br>US\$     |
| 9     | 67/0-ULSI TEA (RASPBERRY PEACH) FLAVOURED TULSI TEA WITH HERBS, EXTRACT AND FLAVORING. 18 TEA BAGS IN A BOX. EACH TEA BAG HAVING 1.9 GM MIXTURE. | 60000.00 | Boxes | 2597100   | 66000.00<br>US\$     |

|    |                                                                                                                                                     |          |       |          |                   |
|----|-----------------------------------------------------------------------------------------------------------------------------------------------------|----------|-------|----------|-------------------|
| 10 | 67/0-ULSI TEA (SWEET LEMON) FLAVOURED TULSI TEA WITH HERBS, EXTRACT AND FLAVORING. 18 TEA BAGS IN A BOX. EACH TEA BAG HAVING 2.0 GM MIXTURE.        | 60000.00 | Boxes | 2597100  | 66000.00<br>US\$  |
| 11 | 67/0-ULSI TEA (ORANGE MINT) FLAVOURED TULSI TEA WITH HERBS, EXTRACT AND FLAVORING. 18 TEA BAGS IN A BOX. EACH TEA BAG HAVING 2.0 GM MIXTURE.        | 25000.00 | Boxes | 1082125  | 27500.00<br>US\$  |
| 12 | 67/0-ULSI TEA (POMEGRANATE GREEN ) FLAVOURED TULSI TEA WITH HERBS, EXTRACT AND FLAVORING. 18 TEA BAGS IN A BOX. EACH TEA BAG HAVING 2.0 GM MIXTURE. | 60000.00 | Boxes | 2597100  | 66000.00<br>US\$  |
| 13 | 67/0-ULSI TEA (PASSUIB FRUIT) FLAVOURED TULSI TEA WITH HERBS, EXTRACT AND FLAVORING. 18 TEA BAGS IN A BOX. EACH TEA BAG HAVING 2.0 GM MIXTURE.      | 25000.00 | Boxes | 1082125  | 27500.00<br>US\$  |
| 14 | 67/0-ULSI TEA (LEMON GINGER ) FLAVOURED TULSI TEA WITH HERBS, EXTRACT AND FLAVORING. 18 TEA BAGS IN A BOX. EACH TEA BAG HAVING 2.0 GM MIXTURE.      | 60000.00 | Boxes | 2597100  | 66000.00<br>US\$  |
| 15 | 67/0-ULSI TEA (CHAI MASLA) FLAVOURED TULSI TEA WITH HERBS, EXTRACT AND FLAVORING. 18 TEA BAGS IN A BOX. EACH TEA BAG HAVING 2.0 GM MIXTURE.         | 60000.00 | Boxes | 2597100  | 66000.00<br>US\$  |
|    |                                                                                                                                                     |          | Total | 31381625 | 797500.00<br>US\$ |

| S.No. | Import Item Name                                                  | Qty      | UOM  | CIF (Rs.) | CIF (Currency) |
|-------|-------------------------------------------------------------------|----------|------|-----------|----------------|
| 1     | CHICORY ROOT (Cichorium intybus)<br>Roasted chicory Root Granules | 112.860  | K.G. | 20733.34  | 520.28US\$     |
| 2     | Cinnamon-Cassia bark (Cinnamomum cassia)<br>TEA NAG CUT POWDER    | 1090.490 | K.G. | 201200.48 | 5048.95US\$    |
| 3     | Peppermint leaf (Mentha piperata) Tea bag cut                     | 1477.980 | K.G. | 573072.70 | 14380.75US\$   |
| 4     | Orange Peel (Citrus sinensis)<br>Tea bag cut                      | 378.000  | K.G. | 121560.83 | 3050.46US\$    |
| 5     | Rooibos leaf (Asplathus linearis) Tea bag cut                     | 1608.770 | K.G. | 381450.96 | 9572.17US\$    |
| 6     | Chamomile Flower powder Tea bag cut                               | 2566.730 | K.G. | 511420.55 | 12833.64US\$   |
| 7     | Anise power Tea bag cut                                           | 302.940  | K.G. | 71829.35  | 1802.49US\$    |
| 8     | Elder Berries leaf powder                                         | 285.660  | K.G. | 96532.51  | 2422.40US\$    |
| 9     | Black berry leaves powder                                         | 424.760  | K.G. | 147263.55 | 3695.45US\$    |
| 10    | Lemongrass tea bag cut powder                                     | 1056.740 | K.G. | 168443.56 | 4226.94US\$    |
| 11    | Lemon Myrtle (Backhousia citriodora)<br>Tea bag cut               | 573.800  | K.G. | 293829.25 | 7373.38US\$    |
| 12    | Spearmint tea bag cut                                             | 186.300  | K.G. | 23756.98  | 596.16US\$     |
| 13    | Pomegranate flavor 0118406 Natural flavor                         | 66.100   | K.G. | 108517.73 | 2723.16US\$    |
| 14    | Raspberry flavor 0114518 Natural flavor                           | 52.330   | K.G. | 115102.55 | 2888.40US\$    |
| 15    | Raspberry flavor 0114520 Natural flavor                           | 44.060   | K.G. | 96928.46  | 2432.33US\$    |

|    |                                                                         |         |       |            |                |
|----|-------------------------------------------------------------------------|---------|-------|------------|----------------|
| 16 | Mango flavor 0114911 Natural flavor                                     | 104.650 | K.G.  | 117604.78  | 29511.19US\$   |
| 17 | Vanila Creme flavor Natural flavor                                      | 52.330  | K.G.  | 67143.15   | 1684.90US\$    |
| 18 | Peach flavor 0110442 Natural flavor                                     | 73.260  | K.G.  | 146547.23  | 3677.47US\$    |
| 19 | Honey flavor 0108414 Natural flavor                                     | 31.210  | K.G.  | 62438.67   | 1566.84US\$    |
| 20 | Jasmine flavor 0427901 Natural flavor                                   | 74.910  | K.G.  | 149852.81  | 3760.42US\$    |
| 21 | Lemon Candy Flavor 0206015 Natural Flavor                               | 88.130  | K.G.  | 158737.92  | 3983.39US\$    |
| 22 | Passion fruit flavor 0115006 Natural Flavor                             | 36.720  | K.G.  | 73457.26   | 1843.34US\$    |
| 23 | Orange flavor 0103534 Natural flavor                                    | 36.720  | K.G.  | 44191.42   | 1108.94US\$    |
| 24 | Lemon Tart Flavor 0413201 Natural Flavor                                | 78.950  | K.G.  | 142202.72  | 3568.45US\$    |
| 25 | Egyptian Rose Flavor Natural flavor                                     | 74.910  | K.G.  | 115374.72  | 2895.23US\$    |
| 26 | Hibiscus Flower Tea bag cut                                             | 969.590 | K.G.  | 241488.01  | 6059.93US\$    |
| 27 | Spice Blend Extract Combined ginger, cinnamon extract Natural Flavoring | 47.090  | K.G.  | 16632.44   | 4173.89US\$    |
|    |                                                                         |         | Total | 4417010.93 | 110840.95 US\$ |

Position:

Decision: Defer

The Committee considered the case as per agenda. It was decided by the NC meeting to call for hard copy of the application from RLA through E-mail . The case will considered further on receipt of the hard copy of the application from RLA

|                                                     |                                                     |                                                 |                                                                              |
|-----------------------------------------------------|-----------------------------------------------------|-------------------------------------------------|------------------------------------------------------------------------------|
| <b>Case No.852<br/>NC-VI<br/><br/>Dt. 14.2.2008</b> | <b>Party Name:</b> M/s. York Winery Pvt. Ltd, Nasik | Meeting No/Date<br>42/08<br>Date 14.2.2008      | <b>Status<br/>Already Approved in<br/>NC meeting 38/08<br/>Dt. 17.1.2008</b> |
| HQ File No.<br>01/85/162/464/AM08/DES-VI            | RLA File<br>31/24/40/121/AM08                       | Lic No./Date<br><b>3110030009<br/>25.7.2007</b> | Defer date<br>Nil                                                            |

Application : Request for ratification of advance authorization under para 4.7 of HBP(Vol.1) 2002-2007

| S.No | EXPORT ITEM                        | QTY.      | UOM   | FOB(Rs)       | FOB(US\$)<br>Currency |
|------|------------------------------------|-----------|-------|---------------|-----------------------|
| .1   | 90/0- Bottled Red Wine             | 18562.000 | Litre | 3512549.13    | 86622.67              |
| 2.   | 90/0- Bottled Red Wine (Blended)   | 18562.000 | Litre | 3512549.13    | 86622.67              |
| 3.   | 90/0- Bottled White Wine           | 24750.000 | Litre | 5018062.50    | 123750.00             |
| 4.   | 90/0- Bottled White Wine (Blended) | 24750.000 | Litre | 5108062.50    | 123750.00             |
| 5.   | 90/0- Bottled sparkling Wine       | 18563.000 | Litre | 6021837.20    | 148504.00             |
| 6.   | 90/0- Bottled rose Wine            | 18563.000 | Litre | 3613102.32    | 89102.40              |
|      |                                    |           | TOTQL | 26,696,162.78 | 658,351.74            |

|  |  |  |  |  |  |
|--|--|--|--|--|--|
|  |  |  |  |  |  |
|--|--|--|--|--|--|

| S.No | IMPORT ITEM                                                      | QTY.       | UOM    | CIF (Rs)      | CIF (US\$)<br>Currency |
|------|------------------------------------------------------------------|------------|--------|---------------|------------------------|
| 1.   | Bulk Cabernet Sauvignon 2006 Unfortified Wine                    | 26235.000  | Litre  |               |                        |
| 2.   | Bulk Chardonnary 2006 Unfortified Wine                           | 78705.000  | Litre  |               |                        |
| 3..  | Bulkf Shiraz 2006 Unfortified Wine                               | 26235.000  | Litre  |               |                        |
| 4.   | Glass Bottles of Various Shape/Color ( Allowed on net to Basis ) | 165000.000 | Number |               |                        |
|      |                                                                  |            | Total  | 11,408,982.23 | 277,928.92             |

Position:

Decision: Approved

The Committee considered the case as per agenda. It was noted by the NC meeting that the case has already been approved in NC meeting No 38/08 held on 17.1.2008.

|                                                     |                                                                      |                                                  |                            |
|-----------------------------------------------------|----------------------------------------------------------------------|--------------------------------------------------|----------------------------|
| <b>Case No. 853<br/>NC-VI<br/><br/>Dt.14.2.2008</b> | <b>Party Name:</b> M/s.<br>TEESTA VALLEY<br>EXXPORTS LTD,<br>KOLKATA | Meeting No/Date<br>42/08<br>Date 14.2.2008       | <b>Status<br/>Rejected</b> |
| HQ File No.<br>01/85/50/186/AM07/DES-<br>VI         | RLA File<br>02/24/50/186/AM07                                        | Lic No./Date<br><b>0210096424<br/>18.12.2006</b> | Defer date<br>Nil.         |

Application : Request for ratification of advance authorization under para 4.7 of HBP(Vol.1) 2002-2007

| S.No | EXPORT ITEM                                                                                          | QTY.    | UOM   | FOB(Rs)    | FOB(US\$)<br>Currency |
|------|------------------------------------------------------------------------------------------------------|---------|-------|------------|-----------------------|
| .1.  | 67/0- TEA FILLED IN TIN CAN AND PACKED IN OUTER BOX. CONTAINING 35 GM 60 GM, 100GM, OR 113 GM OF TEA | 970.000 | KG    | 3604500.00 | 78359.00              |
|      |                                                                                                      |         | TOTAL | 3,604,500  | 78,359.00             |

| S.No | IMPORT ITEM                                                           | QTY.      | UOM    | CIF (Rs)   | CIF (US\$)<br>Currency |
|------|-----------------------------------------------------------------------|-----------|--------|------------|------------------------|
| 1.   | TIN CAN ROUND TINE CAN SUITABLE FOR 113 M/100GM/60/GM OR 35 GM OF TEA | 50000.000 | Number | 1500000.00 | 32609.00               |

|  |                                                                                                                  |           |        |           |           |
|--|------------------------------------------------------------------------------------------------------------------|-----------|--------|-----------|-----------|
|  | OUTER BOXES MADE FROM ART PAPER (OUTER BOX:- SUITABLE FOR TINE CAN CONTAINING 113GM/100GM/60 GM OR 35 GM OF TEA. | 50000.000 | Number | 525000.00 | 11413.00  |
|  |                                                                                                                  |           | Total  | 2,025,000 | 44,022.00 |

Position:

Decision: Reject.

The Committee considered the case as per agenda. It was observed that the Committee had rejected the case in the meeting on 18.1.2008 as the firm was not meeting the criteria of 100% value addition for export of tea in terms of the provisions of 4.1.6 of Foreign Trade Policy read together with Para 4.7 HBP. The value of Packing Material applied for imports was also too high.

2. The representation of the firm dated 7.1.2008 was considered by the Committee. It was noted that the earlier observation, that value of packing material was too high, is still valid. Committee, therefore, decided to maintain rejection.

3. RLA may take consequential action in the case as per policy/procedure.

|                                                |                                                         |                                            |                            |
|------------------------------------------------|---------------------------------------------------------|--------------------------------------------|----------------------------|
| <b>Case No. 854<br/>NC-VI<br/>Dt.14.2.2008</b> | <b>Party Name:</b> M/s.<br>Nesle India Ltd,<br>Gurgoan. | Meeting No/Date<br>42/08<br>Date 14.2.2008 | <b>Status<br/>Deferred</b> |
| HQ File No.<br>01/85/162/838/AM05/DES-<br>VI   | RLA File<br>32/24/041/144/AM05                          | Lic No./Date<br><b>Not yet issued</b>      | Defer date<br>18.1.2007    |

Application : Request for fixation of SION for import of High Speed Diesel, Furance Oil etc, against the export product Instant Coffee under SION E-28 under para 4.7 of HBP(Vol.1) 2002-2007

Position:

Decision: Deferred.

The Committee considered the case as per agenda. It was noted that technical recommendation for the quantity and types of fuels to be allowed against one unit of export product has not been received. Department of Commerce- Plant(B) Section vide their letter No. 3/4/2007-dated 22.1.2008 have made certain general remarks, based on which it is not possible to fix input output norms. Department of Commerce and Coffee Board have been requested vide DGFT letter dated 31.1.2008 to provide technical inputs such as the type of fuel used for producing the export product (instant coffee) and the quantity of such fuel required for producing one unit (kg) of the product for amending the SION.

Committee decided to remind DOC/Coffee Board and to defer the case in the meantime.

|                                                |                                                           |                                            |                            |
|------------------------------------------------|-----------------------------------------------------------|--------------------------------------------|----------------------------|
| <b>Case No. 855<br/>NC-VI<br/>Dt.14.2.2008</b> | <b>Party Name:</b> M/s.<br>Nesle India Ltd.,<br>New Delhi | Meeting No/Date<br>42/08<br>Date 14.2.2008 | <b>Status<br/>Deferred</b> |
|------------------------------------------------|-----------------------------------------------------------|--------------------------------------------|----------------------------|

|                                         |                                |                                          |                         |
|-----------------------------------------|--------------------------------|------------------------------------------|-------------------------|
| HQ File No.<br>01/85/50/161/AM07/DES-VI | RLA File<br>05/24/040/564/AM06 | Lic No./Date<br>0510193359<br>30.10.2006 | Defer date<br>19.4.2007 |
|-----------------------------------------|--------------------------------|------------------------------------------|-------------------------|

Application : Request for ratification of advance authorization under para 4.7 of HBP(Vol.1) 2002-2007

| S.No | EXPORT ITEM                                    | QTY.       | UOM   | FOB(Rs)        | FOB(US\$)<br>Currency |
|------|------------------------------------------------|------------|-------|----------------|-----------------------|
| 1.   | 67/0- Infant Formlae Lacotgen-1(36x400gm pack) | 494208.000 | KG    | 706680840.00   | 1536540.00            |
| 2.   | 67/0- Infant Formlae Lacotgen-2(36x400gm pack) | 983664.000 | KG    | 144550032.00   | 3142392.00            |
|      |                                                |            | Total | 215,230,872.00 | 4,678,932.00          |

| S.No | IMPORT ITEM                   | QTY.       | UOM   | CIF (Rs)    | CIF (US\$)<br>Currency |
|------|-------------------------------|------------|-------|-------------|------------------------|
| 1.   | Lactose Monohydrate Anhydrous | 112875.000 | KG    | 5355688.00  | 116428.00              |
| 2.   | Lecithin Soya                 | 6213.000   | KG    | 399188.00   | 8678.00                |
|      |                               |            | Total | 19861880.00 | 431780.00              |

Position:

Decision: Defer.

The Committee considered the case as per agenda. The NC meeting noted that comments from MFPI were awaited. It was decided by Committee to issue reminder to MFPI to expedite their comments. The case will be considered on receipt of written comments from MFPI .

|                                                            |                                                         |                                            |                                  |
|------------------------------------------------------------|---------------------------------------------------------|--------------------------------------------|----------------------------------|
| <b>Case No. 856</b><br><b>NC-VI</b><br><b>Dt.14.2.2008</b> | <b>Party Name:</b> M/s.<br>Nesle India Ltd.,<br>Gurgoan | Meeting No/Date<br>42/08<br>Date 14.2.2008 | <b>Status</b><br><b>Deferred</b> |
| HQ File No.<br>01/50/160/AM07/DES-VI                       | RLA File<br>05/24/40/540/AM06                           | Lic No./Date<br>0510193357<br>30.10.2006   | Defer date<br>19.4.2007          |

Application : Request for ratification of advance authorization under para 4.7 of HBP(Vol.1) 2002-2007

| S.No | EXPORT ITEM                                 | QTY.       | UOM | FOB(Rs)      | FOB(US\$)<br>Currency |
|------|---------------------------------------------|------------|-----|--------------|-----------------------|
| 1.   | 67/0- Infant Formulae Lactogen-1(24x225gms) | 517968.000 | KG  | 100816716.00 | 2215752.00            |
| 2.   | 67/0- Infant Formulae Lactogen-1(24x400gms) | 789888.000 | KG  | 132902770.00 | 2920940.00            |
| 3.   | 67/0- Infant Formulae Lactogen-             | 143220.000 | KG  | 22481960.00  | 494109.00             |

|    |                                              |            |       |              |               |
|----|----------------------------------------------|------------|-------|--------------|---------------|
|    | 1(12x1000gms)                                |            |       |              |               |
| 4. | 67/0- Infant Formulae Lactogen-2(24x400gms)  | 695904.000 | KG    | 115110495.00 | 2529901.00    |
| 5. | 67/0- Infant Formulae Lactogen-2(12x1000gms) | 246840.000 | KG    | 38934896.00  | 855712.00     |
| 6. | 67/0- Infant Formulae Lactogen-3(24x400gms)  | 300960.000 | KG    | 47214668.00  | 1037685.00    |
| 7. |                                              |            | Total | 457,505.00   | 10,054,099.00 |

| S.No | IMPORT ITEM                            | QTY.        | UOM    | CIF (Rs)       | CIF (US\$)<br>Currency |
|------|----------------------------------------|-------------|--------|----------------|------------------------|
| 1.   | Lactose Monohydrate Anhydrous          | 217849.000  | KG     | 10224123.00    | 224706.00              |
| 2.   | Lecithin Soa                           | 14091.000   | KG     | 905268.00      | 19896.00               |
| 3.   | Sugar                                  | 96895.000   | KG     | 2733412.00     | 60075.00               |
| 4.   | DWP-81                                 | 195771.000  | KG     | 16772528.00    | 368627.00              |
| 5.   | Taurine                                | 670.000     | KG     | 416188.00      | 9147.00                |
| 6.   | Skim Milk Powder                       | 951175.000  | KG     | 99540532.00    | 2187704.00             |
| 7.   | Micronutrient TE 234                   | 2326.000    | KG     | 600964.00      | 13208.00               |
| 8.   | Micronutrient TE 093                   | 600.000     | KG     | 159478.00      | 3505.00                |
| 9.   | Micronutrient TE 063                   | 4038.000    | KG     | 1043315.00     | 22930.00               |
| 10.  | Peel of Ends-9mm (225gms)              | 2325098.000 | Number | 6171529.00     | 135638.00              |
| 11.  | Peel of Ends-99 mm(400gms)             | 4511549.000 | Number | 11975008.00    | 263187.00              |
| 12.  | Peel of Ends-99mm (1000gms)            | 393960.000  | Number | 1987167.00     | 43674.00               |
| 13.  | Closure Polypropylene Lactogen 127 mm. | 393960.000  | Number | 1089862.00     | 23953.00               |
|      |                                        |             | Total  | 153,619,374.00 | 3,376,250.00           |

Position:

Decision: Defer

The Committee considered the case as per agenda. The NC meeting noted that comments from MFPI were awaited. It was decided by Committee to issue reminder to MFPI to expedite their comments. The case will be considered on receipt of written comments from MFPI .

|                                                            |                                                          |                                            |                                                                                                                |
|------------------------------------------------------------|----------------------------------------------------------|--------------------------------------------|----------------------------------------------------------------------------------------------------------------|
| <b>Case No. 857</b><br><b>NC-VI</b><br><b>Dt.14.2.2008</b> | <b>Party Name:</b> M/s.<br>York Winery Pvt Ltd,<br>Nasik | Meeting No/Date<br>42/08<br>Date 14.2.2008 | <b>Status</b><br><b>Already approved</b><br><b>in NC-36/08 dt.</b><br><b>3.1.2008</b><br><b>Manually case.</b> |
| HQ File No.<br>01/85/162/672/AM08/DES-VI                   | RLA File<br>31/24/40/287/AM08                            | Lic No./Date<br>3110031776<br>4.12.2007    | Defer date                                                                                                     |

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Application : Request for ratification of advance authorization under para 4.7 of HBP(Vol.1) 2002-2007

| S.No | EXPORT ITEM                                                      | QTY.     | UOM   | FOB(Rs)      | FOB(US\$)<br>Currency |
|------|------------------------------------------------------------------|----------|-------|--------------|-----------------------|
| .1.  | 90/0- Bottled Red wine<br>Bottled Red Wine                       | 7157.000 | Litre | 131-923.83   | 33399.00              |
| 2.   | 90/0- Bottled Red Wine(Blended)<br>Bottled Red Wine (Blended)    | 7158.000 | Litre | 1311107.00   | 33404.00              |
| 3.   | 90/0- Bottled White Wine<br>Bottled White Wine                   | 9544.900 | Litre | 1748307.50   | 44543.00              |
| 4.   | 90/0- Bottled White<br>Wine(Blended Bottled white Wine (Blended) | 9543.500 | Litre | 1748051.00   | 44536.00              |
| 5.   | 90/0- Bottled sparkling Wine Bottled<br>Sparkling Wine.          | 7158.000 | Litre | 1311107.00   | 33404.00              |
| 6.   | 90/0- Bottled Rose wine Bottled Rose Wine                        | 7158.000 | Litre | 1311107.00   | 33404.00              |
|      | Total                                                            | 47718.00 | Litre | 8,740,603.33 | 222,690.00            |

| S.No | IMPORT ITEM                                      | QTY.      | UOM    | CIF (Rs)     | CIF (US\$)<br>Currency |
|------|--------------------------------------------------|-----------|--------|--------------|------------------------|
| 1.   | Bulk Chenin Blanc 2007<br>Unfortified<br>Wine.   | 25291.000 | Litre  | 987473.24    | 24779.76               |
| 2.   | Bulk Sauvignon Blanc<br>2007 Unfortified<br>Wine | 25291.000 | Litre  | 1467705.63   | 36830.76               |
| 3.   | Empty Glass Bottle<br>750ml                      | 63626.000 | Number | 12,000.00    | 13743.07               |
|      | Total                                            | 50582.000 | Litre  |              |                        |
|      |                                                  |           | Total  | 3,002,840.09 | 75,353.59              |

Position:

Decision: Approved.

**The Committee considered the case as per agenda. Committee decided to approve the import/export items on net to net basis with 0% wastage.**

| S.No | EXPORT ITEM                                                   | QTY.           |
|------|---------------------------------------------------------------|----------------|
| .1.  | 90/0- Bottled Red wine Bottled Red Wine                       | 7157.000 litre |
| 2.   | 90/0- Bottled Red Wine(Blended) Bottled Red Wine (Blended)    | 7158.000 litre |
| 3.   | 90/0- Bottled White Wine Bottled White Wine                   | 9544.900 litre |
| 4.   | 90/0- Bottled White Wine(Blended Bottled white Wine (Blended) | 9543.500 litre |
| 5.   | 90/0- Bottled sparkling Wine Bottled Sparkling Wine.          | 7158.000 litre |
| 6.   | 90/0- Bottled Rose wine Bottled Rose Wine                     | 7158.000 litre |

|       |             |
|-------|-------------|
| Total | 47718 Litre |
|-------|-------------|

| S.No | IMPORT ITEM                                | QTY.                |
|------|--------------------------------------------|---------------------|
| 1.   | Bulk Chenin Blanc 2007 Unfortified Wine.   | 23859.000 Litre     |
| 2.   | Bulk Sauvignon Blanc 2007 Unfortified Wine | 23859.000 Litre     |
|      | Total                                      | 47718.000 Litre     |
| 3.   | Empty Glass Bottle                         | 63626.000<br>Number |

**RLA may take consequential action a per policy/procedure**

|                                                |                                                  |                                            |                            |
|------------------------------------------------|--------------------------------------------------|--------------------------------------------|----------------------------|
| <b>Case No. 858<br/>NC-VI<br/>Dt.14.2.2008</b> | <b>Party Name:</b> M/s.<br>Tata Tea Ltd, Kolkata | Meeting No/Date<br>42/08<br>Date 14.2.2008 | <b>Status<br/>Approved</b> |
| HQ File No.<br>01/85/50/117/AM04/DES-<br>VI    | RLA File<br>ALS-G/2/77/40/AM04                   | Lic No./Date<br>0210053156<br>31.7.2003    | Defer date 09.10.2003      |

Application : Request for ratification of advance authorization under para 4.7 of HBP(Vol.1) 2002-2007

| S.No | EXPORT ITEM  | QTY.   | UOM | FOB(Rs)    | FOB(US\$)<br>Currency |
|------|--------------|--------|-----|------------|-----------------------|
| 1.   | Cumin Powder | 12.000 | MT  | 1392256.00 | 29622.00              |
|      | Total        |        |     | 1392256.00 | 29622.00              |

| S.No | IMPORT ITEM | QTY.   | UOM | CIF (Rs) | CIF (US\$)<br>Currency |
|------|-------------|--------|-----|----------|------------------------|
| 1.   | Cummin      | 12.000 | MT  | 570,000  | 12,000.00              |
|      | Total       |        |     | 570,000  | 12,000.00              |

Position:

Decision: Approved.

Committee noted that norms in this case were ratified by ALC in the meeting held on 9.10.2003 by allowing a wastage of 5 %. ALC also stipulated that the oil content shall be verified by the customs so as to confirm the nexus between the import and export item with a variation of +- 5 % by weight.

2, The firm has represented that the imports and exports were completed before the ALC decision and hence the confirmation for oil content cannot be obtained from customs.

3. In this regard, Committee noted that as per ALC Circular No. 3. dated 5.9.2001, cases where Customs Laboratory Report of the product exported are not available, the cases can be closed based on the declaration given in the shipping documents/shipping bills of the exempted materials with quantities used for the manufacture of the product exported.

4. Committee observed that RLA may decide the instant case in accordance with ALC circular No.3 dated 5.9.2001

|                                                            |                                                                   |                                                      |                                  |
|------------------------------------------------------------|-------------------------------------------------------------------|------------------------------------------------------|----------------------------------|
| <b>Case No. 859</b><br><b>NC-VI</b><br><b>Dt.14.2.2008</b> | <b>Party Name:</b> M/s.<br>Bhagwati Remides Pvt.<br>Ltd,<br>Kutch | Meeting No/Date<br>42/08<br>Date 14.2.2008           | <b>Status</b><br><b>Deferred</b> |
| HQ File No.<br>01/85/50/154/AM08/DES-<br>VI                | RLA File<br>37/24/40/2/AM08                                       | Lic No./Date<br><b>3710000725</b><br><b>7.1.2008</b> | Defer date<br>Nil                |

Application : Request for ratification of advance authorization under para 4.7 of HBP(Vol.1) 2002-2007

| S.No | EXPORT ITEM                                                                                                                                                                       | QTY.     | UOM   | FOB(Rs)       | FOB(US\$)<br>Currency |
|------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------|-------|---------------|-----------------------|
| .1.  | 62/0- AROMATIC NAPTHA BRESOL 150<br>EQUILELANT TO AROMATIC NAPTHA<br>SOL VESSO 150                                                                                                | 1500.000 | MT    | 58875000.00   | 1500000.00            |
| 2.   | 62/0- AROMATIC NBAPTHA BRESOL 200<br>EQUIVELANT TO AROMATIC NAPTHA<br>SOL VESSO 200<br>( PRODUCT WILL BE MANUFACTURE<br>OUT OF RECOVERABLE WASTAGE<br>FROM THE EXPORT ITEM NO.01) | 600.000  | MT    | 22372500.00   | 570000.00             |
| 3.   | 62/0- AROMATIC NAPTHA EQUIVELANT<br>TO AROMATIC NAPTHA SOLVESSO 250<br>(PRODUCT WILL BE MANUFACTURE<br>OUT OF RECOVERABLE WASTAGE<br>FROM THE EXPORT ITEM NO.1)                   | 450.000  | MT    | 15898250.00   | 405000.00             |
|      |                                                                                                                                                                                   |          | Total | 97,145,750.00 | 2,475,000.00          |

| S.No | IMPORT ITEM                                                                                            | QTY.     | UOM   | CIF (Rs)      | CIF (US\$)<br>Currency |
|------|--------------------------------------------------------------------------------------------------------|----------|-------|---------------|------------------------|
| 1    | HEAVY AROMATICS (HA)<br>DENSITY @ 15 DEG C GR/ML ASTM D<br>4052 COLOUR ASTM D6045                      | 3000.000 | MT    | 74121000.00   | 860000.00              |
| 2.   | 20 SWG- CRCA VIRGIN SHEETS ( AS PER<br>GENERAL POLICY FOR PACKGING<br>MATERIAL)<br>PACKAGING MATERIAL. | 307.000  | MT    | 11685000.00   | 293225.00              |
|      |                                                                                                        |          | Total | 85,806,000.00 | 2,153,225.00           |

Position:

Decision: Defer

The Committee considered the case as per agenda. It was decided by the NC meeting that RLA may be requested through E mail to send hard copy of the application . The case will considered further on receipt of hard copy of the application from RLA

|                                                |                                                          |                                            |                            |
|------------------------------------------------|----------------------------------------------------------|--------------------------------------------|----------------------------|
| <b>Case No. 860<br/>NC-VI<br/>Dt.14.2.2008</b> | <b>Party Name:</b> M/s.<br>Hero Motors Ltd,<br>Ghaziabad | Meeting No/Date<br>42/08<br>Date 14.2.2008 | <b>Status<br/>Deferred</b> |
| HQ File No.<br>01/85/50/144/AM08/DES-<br>VI    | RLA File<br>05/24/40/257/AM08                            | Lic No./Date<br>0510205697<br>3.7.2007     | Defer date<br>Nil          |

Application : Request for ratification of advance authorization under para 4.7 of HBP(Vol.1) 2002-2007

| S.No | EXPORT ITEM                                                                     | QTY.     | UOM    | FOB(Rs)       | FOB(US\$)<br>Currency |
|------|---------------------------------------------------------------------------------|----------|--------|---------------|-----------------------|
| 1.   | 61/0- PHYSICAL EXER ISERT<br>PRO05/GLD DRG DUAL-V SILVER<br>PRO5/GLD DRG DUAL-V | 750.000  | Number | 33330000.00   | 825000.00             |
| 2.   | 61/0- PHYSICAL EXERCISER-MY5 DUAL<br>VOLGAGE(SILVER BLACK & WIITE)              | 1000.000 | Number | 32320000.00   | 800000.00             |
|      |                                                                                 |          | Total  | 65,650,000.00 | 1,625,000.00          |

| S.No | IMPORT ITEM                                                                                                  | QTY.      | UOM    | CIF (Rs)   | CIF (US\$)<br>Currency |
|------|--------------------------------------------------------------------------------------------------------------|-----------|--------|------------|------------------------|
| 1.   | MY5 ELECTRIC<br>MOTOR(TWO MOTORS IN<br>SET)<br>PART NO:- HM0840200                                           | 50.000    | Set    | 511250.00  | 12500.00               |
| 2.   | DIAMOND RUBBER(FOUR<br>NOS. SET)<br>PART NO:- HM08CV000                                                      | 500.000   | Set    | 459716.00  | 11240.00               |
| 3.   | POWER SWITCH<br>PART NO.:- HM08A005                                                                          | 1750.000  | Set    | 150307.50  | 3675.00                |
| 4.   | ANTI-VIBRATION NUTS (M8<br>FOR MOTOR MTG & 8 NOS.<br>IN SET )PART NO:- 1ZH0133                               | 14000.000 | Number | 855890.00  | 2100.00                |
| 5.   | MY5 ELECTRONICS KIT (<br>MAIN DESPLAY UNI,<br>BOTTOM DISPLAY UNIT<br>INVERTER UNIT, POWER<br>SUPPLY CABLING, | 1000.000  | Set    | 8846670.00 | 216300.00              |

|    |                                                                                                                                            |          |        |               |            |
|----|--------------------------------------------------------------------------------------------------------------------------------------------|----------|--------|---------------|------------|
|    | REMOTE CONTROL PART<br>NO:- HM084000                                                                                                       |          |        |               |            |
| 6. | PRO5 ELECTRONICS KIT<br>(MAIN CONTROL PANEL,<br>BOTTOM CONTROL<br>INVERTER/POWERSUPPLY<br>CABLING REMOTE<br>CONTROL) PART NO:-<br>HM094000 | 750.000  | Set    | 11027662.50   | 269625.00  |
| 7. | SAND PAPER MY-5 PART<br>NO:- HM0840113                                                                                                     | 1000.000 | Number | 124745.00     | 3050.00    |
| 8. | SAND PAPER PRO-5 PART<br>NO:- HM09C006                                                                                                     | 750.000  | Number | 123927.00     | 3030.00    |
|    |                                                                                                                                            |          | Total  | 21,330,168.00 | 521,520.00 |

Position:

Decision: Defer

The Committee considered the case as per agenda. It was decided by the NC meeting that RLA may be requested through E mail to send hard copy of the application . The case will considered further on receipt of hard copy of the application from RLA

|                                                            |                                                                  |                                            |                                  |
|------------------------------------------------------------|------------------------------------------------------------------|--------------------------------------------|----------------------------------|
| <b>Case No. 861</b><br><b>NC-VI</b><br><b>Dt.14.2.2008</b> | <b>Party Name:</b> M/s.<br>Gojrej & Boyce Mfg<br>Co. Ltd, Mumbai | Meeting No/Date<br>42/08<br>Date 14.2.2008 | <b>Status</b><br><b>Deferred</b> |
| HQ File No.<br>01/85/50/139/AM08/DES-<br>VI                | RLA File<br>03/94/40/1460/AM07                                   | Lic No./Date<br>0310425356<br>2.4.2007     | Defer date<br>Nil                |

Application : Request for ratification of advance authorization under para 4.7 of HBP(Vol.1) 2002-2007

| S.No | EXPORT ITEM                              | QTY.     | UOM    | FOB(Rs)    | FOB(US\$)<br>Currency |
|------|------------------------------------------|----------|--------|------------|-----------------------|
| 1.   | 61/0- Vertical Uprights for Frames-Steel | 728.000  | Number | 426572.00  | 9076.00               |
| 2.   | 61/0- Std.Horizontals for Frames Steel   | 2816.000 | Number | 419240.00  | 8920.00               |
| 3.   | 61/0- Metal Tile-Steel                   | 4880.000 | Number | 1114464.00 | 23712.00              |
| 4.   | 61/0-Upright for Tiles – Aluminum        | 40.000   | Number | 19176.00   | 408.00                |
| 5.   | 61/0- Horizontals for Tiles-Aluminium    | 40.000   | Number | 18988.00   | 404.00                |
| 6.   | 61/0- Metal Tile-Aluminium               | 120.000  | Number | 48504.00   | 1032.00               |
| 7.   | 61/0- Trims-Aluminium                    | 1440.000 | Number | 354380.00  | 7540.00               |
| 8.   | 61/0- Brackets-Steel                     | 1294.000 | Number | 117481.20  | 2499.60               |

|    |                      |          |        |              |           |
|----|----------------------|----------|--------|--------------|-----------|
| 9. | 61/0- Top Caps-Mazak | 1400.000 | Number | 30080.00     | 640.00    |
|    |                      |          | Total  | 2,548,885.20 | 54,231.60 |

| S.No | IMPORT ITEM                                     | QTY.     | UOM   | CIF (Rs)   | CIF (US\$)<br>Currency |
|------|-------------------------------------------------|----------|-------|------------|------------------------|
| 1.   | CRCA MS Steel 0.5 to 3.0 mm or equivalent       | 14949.00 | KG    | 803905.00  | 17104.36               |
| 2.   | Extruded Aluminur or equi.                      | 715.900  | KG    | 0.00       | 0.00                   |
| 3.   | Mazak or equi.                                  | 85.200   | KG    | 0.00       | 0.00                   |
| 4.   | Epoxy polyester Paint (in solid or liquid form) | 416.000  | KG    | 0.00       | 0.00                   |
|      |                                                 |          | Total | 803,905.00 | 17,104.36              |

Position:

Decision: Defer

The Committee considered the case as per agenda. It was decided by the NC meeting that RLA may be requested through E mail to sent hard copy of the application . The case will considered further on receipt of hard copy of the application from RLA

|                                        |                                                         |                                        |                 |
|----------------------------------------|---------------------------------------------------------|----------------------------------------|-----------------|
| Case No. 862<br>NC-VI<br>Dt. 14.2.2008 | Party Name: M/s. Ergo<br>Spaces Pvt. Ltd.,<br>Bangalore | Meeting No/Date<br>42/08 Dt. 14.2.2008 | Status Deferred |
| HQ F.No.<br>01/85/50/150/AM.08/DES.VI  | RLA F.No.<br>07/21/40/811/AM.08                         | Lic No. 0710053785 dt.<br>12.10.2007   | Defer Date Nil  |

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol.I) 2002-2007

| S.No. | Export Item Name                                                                       | Qty     | UOM   | FOB (Rs.)   | FOB<br>(Currency) |
|-------|----------------------------------------------------------------------------------------|---------|-------|-------------|-------------------|
| 1     | 61/0- SUPPLY OF MODULAR WORKSTATIONS-<br>SIZE: 1800MM X 1300MM X 1350MM                | 800.000 | Set   | 11600000.00 | 0.00US\$          |
| 2     | 61/0- SUPPLY OF MODULAR WORKSTATIONS-<br>SIZE: 1800MM X 1300MM X 1350MM                | 800.000 | Set   | 11200000.00 | 0.00US\$          |
| 3     | 61/0- PL STATION SAME AS MODULAR<br>WORKSTATIONS-<br>SIZE: 3600MM X 2100MM X 1350MM HT | 300.00  | Set   | 6300000.00  | 0.00US\$          |
|       |                                                                                        |         | Total | 29100000.00 | 0.00US\$          |

| S.No. | Import Item Name                                                          | Qty      | UOM | CIF (Rs.)  | CIF (Currency) |
|-------|---------------------------------------------------------------------------|----------|-----|------------|----------------|
| 1     | A6 PANEL 1350*1650 As per Drawing                                         | 610.000  | No. | 1739987.00 | 41428.27US\$   |
| 2     | A6 Panel 1350*2100 As per Drawing                                         | 220.000  | No. | 742915.00  | 17688.46US\$   |
| 3     | A6 Panel with White Board and Hanging<br>Bracket 1350*1800 As per Drawing | 1810.000 | Set | 6056329.00 | 144198.30US\$  |
|       |                                                                           |          |     |            |                |

|    |                                    |          |       |             |               |
|----|------------------------------------|----------|-------|-------------|---------------|
| 4  | A6 Panel 1350*900 As per Drawing   | 60.000   | No.   | 112484.00   | 2678.19US\$   |
| 5  | A6 Panel 1350*1374 As per Drawing  | 28.000   | No.   | 76081.00    | 1811.45US\$   |
| 6  | A6 Panel 1000*1650 As per Drawing  | 202.000  | No.   | 503330.00   | 11984.04US\$  |
| 7  | A6 Panel 1000*1800 As per Drawing  | 20.000   | No.   | 53660.00    | 1277.62US\$   |
| 8  | A6 Panel 1000*2100 As per Drawing  | 75.000   | No.   | 181896.00   | 4330.86US\$   |
| 9  | S8 Panel 1350*1300 As per Drawing  | 950.000  | No.   | 2479865.00  | 59044.40US\$  |
| 10 | CO LEG WITH BRACKET AS PER DRAWING | 3500.000 | No.   | 1390386.00  | 33104.42US\$  |
| 11 | Modesty Panel as per drawing       | 306.000  | No.   | 123883.00   | 2949.60US\$   |
|    |                                    |          | Total | 13460816.00 | 320495.61US\$ |

Position:

Decision: Defer

The Committee considered the case as per agenda. It was decided by the NC meeting that RLA may be requested through E mail to sent hard copy of the application . The case will considered further on receipt of hard copy of the application from RLA

|                                        |                                                         |                                        |                 |
|----------------------------------------|---------------------------------------------------------|----------------------------------------|-----------------|
| Case No. 863<br>NC-VI<br>Dt. 14.2.2008 | Party Name: M/s. Ergo<br>Spaces Pvt. Ltd.,<br>Bangalore | Meeting No/Date<br>42/08 Dt. 14.2.2008 | Status Deferred |
| HQ F.No.<br>01/85/50/151/AM.08/DES.VI  | RLA F.No.<br>07/21/40/956/AM.08                         | Lic No. 0710054499 dt.<br>15.11.2007   | Defer Date Nil  |

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol.I) 2002-2007

| S.No. | Export Item Name                                                                             | Qty     | UOM | FOB (Rs.)   | FOB<br>(Currency)     |
|-------|----------------------------------------------------------------------------------------------|---------|-----|-------------|-----------------------|
| 1     | 61/0- SUPPLY OF MODULAR WORKSTATIONS-<br>SIZE: 1300MM X 1650MM X 1350MM HT<br>AS PER DRAWING | 900.000 | Set | 12150000.00 | 0.00<br>Indian Rupees |
| 2     | 61/0- SUPPLY OF MODULAR WORKSTATIONS-<br>SIZE: 1650MM X 1650MM X 1350MM HT<br>A PER DRAWING  | 500.000 | Set | 6875000.00  | 0.00<br>Indian Rupees |
| 3     | 61/0- PL STATION SAME AS MODULAR<br>WORKSTATIONS- AS PER DRAWING                             | 290.00  | Set | 6670000.00  | 0.00<br>Indian Rupees |
| Total |                                                                                              |         |     | 25695000.00 | 0.00                  |

| S.No. | Import Item Name                  | Qty      | UOM | CIF (Rs.)  | CIF (Currency) |
|-------|-----------------------------------|----------|-----|------------|----------------|
| 1     | A6 PANEL 1350*1650 As per Drawing | 1880.000 | No. | 6110626.00 | 145491.10US\$  |
| 2     | A6 Panel 1350*1800 As per Drawing | 330.000  | No. | 1152698.00 | 27445.19US\$   |
| 3     | A6 Panel 1350*2100 As per Drawing | 252.000  | No. | 958632.00  | 22824.56US\$   |
| 4     | A6 Panel 1350*1300 As per Drawing | 18.000   | No. | 45938.00   | 1093.76US\$    |
| 5     | S8 Panel 1350*1300 As per Drawing | 1005.000 | No. | 2330164.00 | 55480.09US\$   |

|   |                                           |          |       |             |               |
|---|-------------------------------------------|----------|-------|-------------|---------------|
| 6 | CO LEG WITH BRACKET AS PER DRAWING        | 3000.000 | No.   | 1209124.00  | 28788.66US\$  |
| 7 | MODESTY PANEL 490MM*1050MM AS PER DRAWING | 320.00   | No.   | 131439.00   | 3129.49US\$   |
|   |                                           |          | Total | 11938621.00 | 284252.85US\$ |

Position:

Decision: Defer

The Committee considered the case as per agenda. It was decided by the NC meeting that RLA may be requested through E mail to send hard copy of the application . The case will considered further on receipt of hard copy of the application from RLA

|                                        |                                                        |                                        |                 |
|----------------------------------------|--------------------------------------------------------|----------------------------------------|-----------------|
| Case No. 864<br>NC-VI<br>Dt. 14.2.2008 | Party Name: M/s. Coronet<br>Products Pvt. Ltd., Baroda | Meeting No/Date<br>42/08 Dt. 14.2.2008 | Status Deferred |
| HQ F.No.<br>01/85/50/145/AM.08/DES.VI  | RLA F.No.<br>034/24/40/59/AM.08                        | Lic No. 3410019235 dt.<br>19.7.2007    | Defer Date Nil  |

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol.I) 2002-2007

| S.No. | Export Item Name                                        | Qty      | UOM | FOB (Rs.)  | FOB (Currency) |
|-------|---------------------------------------------------------|----------|-----|------------|----------------|
| 1     | 63/0-HOUSEHOLD BRUSHED (WIPER)                          | 3000.000 | No. | 51000.00   | 942.70Euro     |
| 2     | 63/0-HOUSEHOLD BRUSHES (SCRUBBER "DROPS")               | 2000.000 | No. | 42000.00   | 776.35Euro     |
| 3     | 63/0-HOUSEHOLD BRUSHES (SCRUBBER)                       | 1000.000 | No. | 26000.00   | 480.60Euro     |
| 4     | 63/0-HOUSEHOLD BRUSHES (LAUNDRY BRUSH)                  | 2000.00  | No. | 29160.00   | 539.00Euro     |
| 5     | 63/0-HOUSEHOLD BRUSHES (LAUNDRY BRUSH "TWIN")           | 1000.00  | No. | 16770.00   | 309.98Euro     |
| 6     | 63/0-HOUSEHOLD BRUSHES (POT & PAN BRUSH "WITCHEL")      | 1000.00  | No. | 91800.00   | 1696.85Euro    |
| 7     | 63/0-HOUSEHOLD BRUSHES (NAIL BRUSH "STONE")             | 10000.00 | No. | 102600.00  | 1896.48Euro    |
| 8     | 63/0-HOUSEHOLD BRUSHES (NAIL BRUSH "FROGGY TWO")        | 10000.00 | No. | 129600.00  | 2395.56Euro    |
| 9     | 63/0-HOUSEHOLD BRUSHES (NAIL BRUSH)                     | 10000.00 | No. | 64800.00   | 1197.78Euro    |
| 10    | 63/0-HOUSEHOLD BRUSHES (NAIL BRUSH "STONE" WITH HANDLE) | 10000.00 | No. | 102600.00  | 1896.48Euro    |
| 11    | 63/0-HOUSEHOLD BRUSHES (NAIL BRUSH)                     | 10000.00 | No. | 70200.00   | 1297.59Euro    |
| 12    | 63/0-HOUSEHOLD BRUSHES( NAIL BRUSH)                     | 10000.00 | No. | 91800.00   | 1696.85Euro    |
| 13    | 63/0-HOUSEHOLD BRUSHES (NAIL BRUSH)                     | 10000.00 | No. | 113400.00  | 2096.11Euro    |
| 14    | 63/0-HOUSEHOLD BRUSHES                                  | 20000.00 | No. | 1425000.00 | 43562.44Euro   |

|                       |  |       |            |              |
|-----------------------|--|-------|------------|--------------|
| (FLOOR BROOM "TURBO") |  |       |            |              |
|                       |  | Total | 2356730.00 | 43562.44Euro |

| S.No. | Import Item Name                                                        | Qty      | UOM  | CIF (Rs.)  | CIF (Currency) |
|-------|-------------------------------------------------------------------------|----------|------|------------|----------------|
| 1     | Relevant Nylon Monofilament Bristles (Nylon PA 66) Monofilament Bristle | 638.872  | K.G. | 527069.40  | 9583.08Euro    |
| 2     | Relevant PP Monofilament Bristles Monofilament Bristle                  | 242.402  | K.G. | 36510.24   | 663.82Euro     |
| 3     | Relevant Polymer like Polypropylene Granules Polypropylene              | 9401.530 | K.G. | 705115.32  | 12820.27Euro   |
| 4     | Relevant PET Monofilament Bristle Monofilament Bristle                  | 2177.760 | K.G. | 348441.60  | 6335.30Euro    |
| 5     | Relevant Nickel Silver Wire N S Wire                                    | 142.107  | K.G. | 51869.00   | 943.07Euro     |
| 6     | Relevant Galvanised Wire                                                | 265.872  | K.G. | 19940.43   | 362.55Euro     |
|       |                                                                         | Total    |      | 1688945.99 | 30,708.09 Euro |

Position:

Decision: Defer

The Committee considered the case as per agenda. It was decided by the NC meeting that RLA may be requested through E mail to send hard copy of the application . The case will considered further on receipt of hard copy of the application from RLA

|                                        |                                                |                                        |                 |
|----------------------------------------|------------------------------------------------|----------------------------------------|-----------------|
| Case No. 865<br>NC-VI<br>Dt. 14.2.2008 | Party Name: M/s. Aarti Industries Ltd., Mumbai | Meeting No/Date<br>42/08 Dt. 14.2.2008 | Status Deferred |
| HQ F.No.<br>01/85/50/137/AM.08/DES.VI  | RLA F.No.<br>03/24/40/1154/AM.02               | Lic No. 0310130570 dt.<br>22.3.2002    | Defer Date Nil  |

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol.I) 2002-2007

| S.No. | Export Item Name              | Qty       | UOM  | FOB (Rs.)  | FOB (Currency) |
|-------|-------------------------------|-----------|------|------------|----------------|
| 1     | 62/0 META NITRO PARA TOLUDINE | 54000.000 | K.G. | 9898200.00 | 210600.00US\$  |
|       |                               | Total     |      | 9898200.00 | 210600.00US\$  |

| S.No | Import Item Name   | Qty       | UOM  | FOB (Rs.)  | FOB (Currency) |
|------|--------------------|-----------|------|------------|----------------|
| 1    | 62/0 PARA TOLUDINE | 54540.000 | K.G. | 5181300.00 | 2110240.00US\$ |
|      |                    | Total     |      | 5181300.00 | 2110240.00US\$ |

Position:

Decision: Defer

The Committee considered the case as per agenda. It was decided by the NC meeting that RLA may be requested through E mail to send hard copy of the application . The case will considered further on receipt of hard copy of the application from RLA

|                                        |                                                             |                                        |                 |
|----------------------------------------|-------------------------------------------------------------|----------------------------------------|-----------------|
| Case No. 866<br>NC-VI<br>Dt. 14.2.2008 | Party Name: M/s. Godrej &<br>Boyce Mfg. Co. Ltd.,<br>Mumbai | Meeting No/Date<br>42/08 Dt. 14.2.2008 | Status Deferred |
| HQ F.No.<br>01/85/50/138/AM.08/DES.VI  | RLA F.No.<br>03/94/40/1461/AM.07                            | Lic No. 0310425344<br>dt. 2.4.2007     | Defer Date Nil  |

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol.I) 2002-2007

| S.No. | Export Item Name          | Qty       | UOM | FOB (Rs.)   | FOB (Currency) |
|-------|---------------------------|-----------|-----|-------------|----------------|
| 1     | 61/0-426MM Slides (RH/LH) | 4000.00   | No. | 256620.00   | 5460.00US\$    |
| 2     | 61/0 585MM Slides (RH/LH) | 150000.00 | No. | 11068500.00 | 235500.00US\$  |
| Total |                           |           |     | 11325120.00 | 240960.00US\$  |

| S.No. | Import Item Name                                                                                                                                                                         | Qty         | UOM  | FOB (Rs.)  | FOB (Currency) |
|-------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------|------|------------|----------------|
| 1     | 61/0 Mild Steel Cold Rolled Steel Sheets/<br>Coils /Plates thk upto 1.5MM thk or equi                                                                                                    | 154040.000  | K.G. | 9060096.00 | 192768.00US\$  |
| 2     | E.G. Steel Electrolytic Zinc coated M.S. Coils<br>conforming to JISG<br>3313 Base Material conforming to JISG3141<br>SPCD, class 2 coating thickness 5.6 microns<br>on each side or equi | 11434.000   | K.G. | 0.00       | 0.00US\$       |
| 3     | Steel Balls 5.500MM Dia. Material SAE<br>52100. Hardness 60/67R c crushing load: min<br>1600Kg. Mirror finish or equi                                                                    | 6744000.000 | No.  | 0.00       | 0.00US\$       |
| Total |                                                                                                                                                                                          |             |      | 9060096.00 | 192768.00      |

Position:

Decision: Defer

The Committee considered the case as per agenda. It was decided by the NC meeting that RLA may be requested through E mail to send hard copy of the application . The case will considered further on receipt of hard copy of the application from RLA

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